



Government of Jammu and Kashmir
Finance Department
Civil Secretariat, Srinagar.

Notification

Srinagar, the 30th May, 2016

SRO 169.- In exercise of powers conferred by section 79-A of the Jammu and Kashmir Value Added Tax Act, 2005, the Government hereby directs that in Schedule "A" of notification SRO 91 dated 16.03.2006 after entry 23, the following entries shall be added, namely:-

- "24. Products manufactured by Hot Mix Plants.
25. Cutting and grinding of glass; itching, silvering, bevelling, frosting and designing of glass."

This notification shall come into force with effect from 31st May, 2017.

By order of the Government of Jammu and Kashmir.

Sd/-

(Navin K. Choudhary), IAS
Commissioner/Secretary to Government
Finance Department

Dated:30-05-2016

No. ET/Budget Ann./99/2016

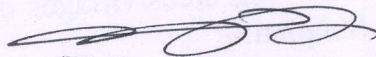
Copy to the:-

1. Vice-Chairman and Director General, J&K Institute of Management, Public Administration and Rural Development.
2. All Financial Commissioners.
3. Principal Resident Commissioner, J&K Government, New Delhi.
4. Principal Secretary to Hon'ble Governor.
5. All Principal Secretaries to the Government.
6. Chief Electoral Officer, J&K.
7. Divisional Commissioner, Jammu/Kashmir.
8. Principal Secretary to Hon'ble Chief Minister.
9. All Commissioner/Secretaries to the Government.
10. Commissioner/Secretary to Government, Department of Law, Justice & Parliamentary Affairs.
11. Commissioner Commercial Taxes, J&K, Srinagar.
12. Excise Commissioner, J&K Srinagar.
13. All Heads of Department.
14. All Deputy Commissioners.
15. Director Information, J&K, Srinagar.

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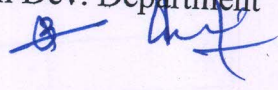
Jabal
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6. Director, Urban Local Bodies, Kashmir.
7. Deputy Commissioner, Shopian with the request to affix this notification translated in Urdu at some conspicuous place in his/her office and at one or two places in the concerned local area as well.
8. General Manager, Government Press, Srinagar
9. OSD to Hon'ble Deputy Chief Minister.
10. Principal Private Secretary to Chief Secretary.
11. Pvt. Secretary to Commissioner/Secretary to Government, H&UDD.
12. Notification file/Stock file.



(Firdous Hussain)

Under Secretary to Government,
Housing & Urban Dev. Department



Khata No.	
1-122	
1-306	
1-328	
1-31	
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1-319	
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1-312	

(Firdous Hussain) IAS
Under Secretary to Government
Housing & Urban Development Department
Date: 31-05-2016